NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1 -

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 537/11	TP 93/16	Hearing	111/111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for Petitioner is present. Counsel for R-1 and 3 is present. Counsel for petitioner is directed to serve notice on R-2 and 4 after collecting from the Registry.

List it on 01.06.2017.

MEMBER (J)

MEMBER (T)